

**Representation for introduction  
of a direct Express Train  
between Katpadi and  
Secunderabad**

391. SHRI P. NARASIMHA REDDY : Will the Minister of RAILWAYS be pleased to state :

(a) whether any representation has been made to him for through-coach service with sleeper facility and for introduction of a direct Express train between Katpadi and Secunderabad; and

(b) if so, the action taken thereon ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) The proposal has been examined but has not been found justified due to meagre offering of through traffic.

**Change in the Structure of  
Railway Board**

392. SHRI B. R. SHUKLA : Will the Minister of RAILWAYS be pleased to state :

(a) whether due to certain structural changes in the set-up of the Railway Board according to the report of the Administrative Reforms Commission, there are lot of transfers/postings of officers from the Railway Board of various Zonal Railways and vice versa; and

(b) the number of posts of officers surrendered/created on this account and the number of officers reverted/promoted in consequence in various Departments ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) The recommendations of the Administrative Reforms Commission regarding set-up of the Railway Board are still under the consideration of the Government.

(b) Does not arise.

**Stoppage of Express/Mail trains at  
Manikpur Railway Station  
(North Eastern Railway)**

393. SHRI B. R. SHUKLA : Will the Minister of RAILWAYS be pleased to state :

(a) whether all the Express/Mail trains stop at the Railway Station Manikpur in District Gonda on North Eastern Railway;

(b) the number of trains other than Express and Mail, passing through Manikpur Railway Station;

(c) the average daily earnings per Express and Mail train that stops at the Railway Station Manikpur; and

(d) the average daily earnings of the only Express train which stops at Jerwal Road Station on the North Eastern Railway ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) No. Out of 4 Mail/Express trains running each way on the section, three trains in the Down and to in the Up direction are scheduled to stop at Manikpur Junction.

(b) Five trains each way, all of which are scheduled to stop at Manikpur Junction.

(c) Average daily earnings per Mail/Express train stopping at Manikpur is Rs. 271/-.

(d) Two Express trains stop at Jarwal Road station daily. Average daily earnings per Express train stopping at this station is Rs. 298.

**Speeding up of Trains**

394. SHRI NAGESHWARA RAO : Will the Minister of RAILWAYS be pleased to state :

(a) whether it has been decided to increase the speed of different trains in the country; and

(b) if so, the extra expenses incurred on the track ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIA) : (a) and (b) With effect from 1-11-71, the maximum permissible speed of 1 Up/2 Dn. Howrah-Kalka Mail between Howrah and Delhi, 1 Dn/2 Up Bombay VT-Howrah (via Nagpur) Mail, 3 Dn/4 Up Frontier Mail between Bombay and Delhi and 15 Dn/ 16 Up Madras-New Delhi G. T./A. C. Express has been increased from 100 Kmph to 110 Kmph and that of 101 Up/102 Dn. Howrah New Delhi Rajdhani Express from 120 Kmph to 130 Kmph. No extra expenditure has been incurred on track for this purpose.

**Imposition of ban on giving assignments to retired judges**

395. SHRI SOMNATH CHATTERJEE: Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have received any proposal for the imposition of a ban on giving any assignment or appointment of any retired judge of Supreme Court or High Courts;

(b) if not, whether Government are considering any such proposal on its own; and

(c) the number of retired judges of the Supreme Court and High Courts who have been given any assignment or appointment by the Central Government during the last three years ?

THE MINISTER OF LAW AND JUSTICE (SHRI H. R. GOKHALE):(a) No, Sir.

(b) Government are not considering any such proposal.

(c) During the period from 1st August, 1967 to 31st July, 1970 the services of 36 retired Judges of the Supreme Court and the High Courts were utilised by the Government of India on various assignments. Information

for the period after 31st July, 1970 is not readily available.

**Difficulties experienced by Coffee Growers due to large harvest**

396. SHRI VARKEY GEORGE : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government are aware that as a result of large quantity of Coffee harvested during the current Coffee season 1970-71 many difficulties have been experienced by the growers;

(b) whether considerable quantity of coffee remains still to be sold after fulfilling export quota fixed by the Coffee Board; and

(c) what urgent action Government are taking to tackle the problem of Coffee growers ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA ) : (a) to (c). As a result of the bumper coffee crop in 1970-71, the planters may experience difficulties regarding payments on coffee delivered by them to the Coffee Board. The payments made and arranged to be made so far on this crop amount to Rs. 3 per point as against the basic reserve price of Rs. 3/10 per point. Out of a total quantity of 1,09,251 tonnes received into the pool from this crop, 69,775 tonnes have already been disposed of as on 1st November, 1971 leaving a balance stock of 39,476 tonnes. Out of this balance stock, a quantity of 15,376 tonnes is yet to be sold for export against an allocation of 53,000 tonnes fixed for export by the Board. It is proposed that the balance of 23,740 tonnes will be utilised for releases in internal market during November and December, 1971 and for carry-over to 1972.

**Completion of Patratu Thermal Power Project**

397. SHRI VARKEY GEORGE : Will the Minister of IRRIGATION AND POWER be pleased to state :